

(5)

Central Administrative Tribunal, Principal Bench

Original Application No. 257 of 2003

New Delhi, this the 17th day of March, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman  
Hon'ble Mr. V.K. Majotra, Member (A)

Shri P.D. Sharma,  
S/o Shri Pritam Singh,  
R/o 31, New Shah Ganj,  
Agra (U.P.)

.... Applicant

(By Advocate: Shri S.K. Gupta)

Versus

1. Union of India  
Through the Secretary,  
Ministry of Culture,  
Shastri Bhawan, New Delhi

2. Director General,  
Archeological Survey of India,  
Janpath, New Delhi.

3. Chief Horticulturist,  
Office of Chief Horticulturist,  
Archeological Survey of India,  
Taj Mahal, Agra (U.P.)

.... Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

By virtue of the present application, the applicant P.D. Sharma seeks a direction to the respondents to dispose of his representation which is pending, pertaining to the grant of second financial upgradation under the Assured Career Progression Scheme. The last representation of the applicant in this controversy is Annexure A-7 dated 4.3.2002 on which no decision as yet has been taken.

2. In that view of the matter, when rights of the respondents are not likely to be affected, we deem it unnecessary to issue any show cause notice before disposing the present application. It is directed that respondent

*Ag*

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no. 2 would consider the aforesaid representation and pass appropriate orders preferably within four months of the receipt of the certified copy of the present order. It shall be highly appreciated if a speaking order in this regard is passed.

V.K. Majotra  
( V.K. Majotra )  
Member (A)

V.S. Aggarwal  
( V.S. Aggarwal )  
Chairman

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